

HARYANA VIDHAN SABHA

II SESSION

BULLETIN NO.2

Tuesday, the 10th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 10th March, 2015 from 10.00 A.M. to 2.13 P.M.)

I. RAISING THE MATTER IN REGARD TO CERTAIN DEROGATORY REMARKS MADE BY EDUCATION MINISTER ABOUT FORMER PRIME MINISTER PT. JAWAHAR LAL NEHRU.

As soon as the House assembled and the Question Hour was to start, Sh. Kuldeep Sharma, a Member of the Indian National Congress Party stood up from his seat and raised the matter in regard to certain derogatory remarks made by Education Minister about former Prime Minister Pt. Jawahar Lal Nehru. He also demanded that Education Minister should apologize from the House otherwise his party would boycott him.

The Education Minister clarified his position in this regard.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	6	-	-	23

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 20

III. NOTICES OF ADJOURNMENT MOTION/CALLING ATTENTION MOTIONS

When enquired, the Speaker informed -

(i) Sh. Karan Singh Dalal and Dr. Raghuvir Singh Kadian that notice of their Adjournment Motion regarding the great resentment and frustration amongst the farmers due to damage of their crops from heavy rain and hail storm, had been converted into Calling Attention Motion No. 24 and the same was admitted for 11th March, 2015.

(ii) Sh. Parminder Singh Dhull and two other M.L.As. that notice of their Calling Attention Motion No. 19 regarding the great resentment and frustration amongst the farmers due to damage of their crops from heavy rain and hail storm had been admitted for 11th March, 2015.

(iii) Sh. Parminder Singh Dhull, M.L.A. that Notice of his Calling Attention Motion regarding the poor condition of the water courses in Haryana State and the great resentment amongst the computer teachers in Haryana State had been disallowed.

(iv) Sh. Parminder Singh Dhull and two other M.L.As. that notice of their Calling Attention Motion regarding the discrimination made in the development of many districts by the previous government had been disallowed.

IV. RAISING THE VARIOUS MATTERS

(i) Shri Abhey Singh Chautala, Leader of the Opposition raised the matter regarding Land Acquisition Ordinance issued by Central Government and urged the Government to pass a unanimous resolution in the House to withdraw this ordinance.

The Education Minister informed the House that when the Parliament was in Session, the State Assembly could not bring such type of resolution.

(ii) Shri Jai Parkash, Shri Abhey Singh Chautala and Shri Parminder Singh Dhull, M.L.As. raised the matter regarding the implementation of the Swaminathan Report in Haryana State and requested the Government to pass a unanimous resolution in the House and sent the same to the Government of India.

V. WALK OUT

During the Zero Hour, Sh. Karan Singh Dalal, M.L.A. and other Members of the Indian National Congress Party present in the House staged a walkout as a protest against not accepting their Adjournment Motion regarding great resentment and frustration amongst the farmers due to damage of their crops from heavy rain and hail storm.

VI. PERSONAL EXPLANATION

During Zero Hour, Shri Krishan Lal Panwar, a Member from the Treasury Benches, made personal explanation with regard to certain remarks made against him by Sh. Kuldeep Sharma, M.L.A.

VII. CALLING ATTENTION NOTICE AND STATEMENT THEREON.

The Speaker admitted the Calling Attention Notice No. 4 given notice of by Shri Ranbir Gangwa and three other M.L.As. (Sarvshri Nagender Bhadana, Balwan Singh and Hari Chand Midha) regarding great resentment and panic amongst the people due to spreading the disease of swine flue in Haryana. He further informed the House that Shri Kuldeep Sharma, M.L.A. had also given Calling Attention Notice No. 12 on the similar subject and had been clubbed/bracketed with Calling Attention Notice No. 4. Sh.

Kuldeep Sharma, M.L.A. can also raise his supplementary. He asked Shri Ranbir Gangwa, M.L.A. to read out his notice being the first signatory and the Minister concerned to make a statement thereafter.

Shri Ranbir Gangwa read out his notice.

The Health Minister then made a statement.

VIII. ANNOUNCEMENTS

(a) BY THE SPEAKER

(i) PANEL OF CHAIRPERSONS

Under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Speaker nominated the following members to serve on the Panel of Chairpersons:

1. Shri Krishan Lal Panwar, M.L.A.
2. Smt. Santosh Yadav, M.L.A.
3. Shri Anand Singh Dangi, M.L.A.
4. Shri Zakir Hussain, M.L.A.

(ii) Intimation regarding Absence

The Speaker informed the House that he had received an intimation from Shri Randeep Singh Surjewala, M.L.A. in which he has expressed his inability to attend the sittings of the House on 9th and 10th March, 2015 due to his pre-occupations.

(b) BY THE SECRETARY

The Secretary informed the House that the following Bills which were passed by the Haryana Legislative Assembly during its Sessions held in September, 2013, July, 2014 and November, 2014 have since been assented to by the * President /Governor:-

SEPTEMBER SESSION, 2013

*The Haryana Protection of Interest of Depositors in Financial Establishment Bill, 2013.

JULY SESSION, 2014

The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Validation) Bill, 2014.

NOVEMBER, SESSION, 2014

1. The Haryana Appropriation (No. 3) Bill, 2014.
2. The Haryana Value Added Tax (Second Amendment) Bill, 2014.

IX. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

The Speaker presented the first Report of the Business Advisory Committee as under :-

“The Committee met at 12.00 Noon. on Monday, the 10th March, 2015 in the Chamber of the Hon’ble Speaker.

The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Monday at 2.00 P.M. and adjourn at 6.30 P.M. and on Tuesday, Wednesday, Thursday and Friday will meet at 10.00 A.M. and adjourn at 2.00 P.M. without question being put.

On Monday, the 9th March, 2015 the Assembly shall meet immediately half an hour after the conclusion of the Governor’s Address and adjourn after the conclusion of business entered in the List of Business for the day.

The Committee further recommends that on Monday, the 16th March, 2015 the Assembly shall meet at 2.00 P.M. and adjourn at 6.30 P.M. without question being put.

The Committee also recommends that on Tuesday, the 24th March, 2015, the Assembly shall meet at 2.00 P.M. and adjourn after the conclusion of the Business entered in the List of Business.

The Committee, after some discussion, further recommends that the Business on 9th to 13th, 16th to 20th & 24th March, 2015 be transacted by the Sabha as under :-

THE HOUSE WILL MEET IMMEDIATELY HALF AN HOUR AFTER THE CONCLUSION OF THE GOVERNOR’S ADDRESS ON THE 9TH MARCH, 2015

1. Laying a copy of the Governor’s Address on the Table of the House.
2. Obituary References.
3. Presentation and adoption of First Report of the Business Advisory Committee.
4. Papers to be laid/re-laid on the Table of the House.

TUESDAY, THE 10TH MARCH, 2015 (10.00 A.M.)

1. Questions Hour.
2. General Discussion on Governor’s Address.

WEDNESDAY, THE 11TH MARCH, 2015 (10.00 A.M.)

1. Questions Hour.
2. Motion under Rule-121.
3. Resumption of General

THURSDAY, THE 12 TH MARCH, 2015 (10.00 A.M.)	<p>Discussion on Governor's Address.</p> <ol style="list-style-type: none"> 1. Questions Hour. 2. Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks.
FRIDAY, THE 13 TH MARCH, 2015 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Non-official Business.
SATURDAY, THE 14 TH MARCH, 2015	HOLIDAY
SUNDAY, THE 15 TH MARCH, 2015	HOLIDAY
MONDAY, THE 16 TH MARCH, 2015 (2.00 P.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Papers to be laid, if any. 3. Presentation, Discussion and Voting on Supplementary Estimates (2nd Instalment) for the year 2014-2015. 4. Legislative Business.
TUESDAY, THE 17 TH MARCH, 2015 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Presentation of Budget Estimates for the year 2015-2016.
WEDNESDAY, THE 18 TH MARCH, 2015 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Motion under Rule 30 and Rule 121. 3. General Discussion on Budget Estimates for the year 2015-2016.
THURSDAY, THE 19 TH MARCH, 2015 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Presentation of Reports of the Assembly Committees. 3. Resumption of General Discussion on Budget Estimates for the year 2015-2016.
FRIDAY, THE 20 TH MARCH, 2015 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Resumption of General Discussion on Budget Estimates for the year 2015-16 and reply by the Finance Minister on Budget Estimates for the year 2015-2016 and Voting on Demands for Grants for the year 2015-2016.
SATURDAY, THE 21 ST MARCH, 2015	HOLIDAY
SUNDAY, THE 22 ND MARCH, 2015	HOLIDAY
MONDAY, THE 23 RD MARCH, 2015	HOLIDAY

TUESDAY, THE 24TH MARCH, 2015
(2.00 P.M.)

1. Questions Hour.
2. Motion under Rule 15 regarding Non-stop sitting.
3. Motion under Rule 16 regarding adjournment of the Sabha sine-die.
4. Papers to be laid, if any.
5. Presentation of Reports of the Assembly Committees.
6. The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Instalment) for the year 2014-2015.
7. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2015-2016.
8. Legislative Business.
9. Any other Business.

The Parliamentary Affairs Minister moved –

That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

Smt. Kiran Chaudhry, Shri Karan Singh Dalal and Dr. Raghuvir Singh Kadian, Members from the Indian National Congress Party spoke for 2 minutes and 1-1 Minute respectively.

The Parliamentary Affairs Minister also spoke for a while.

The motion was put and carried.

X. PAPERS LAID/RE-LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister laid papers from Sr. No. 1 & 2 and 7 to 26 and re-laid Sr.No.3 to 6 on the Table of the House.

XI. DISCUSSION ON THE GOVERNOR'S ADDRESS

Shri Gian Chand Gupta, M.L.A. while moving the motion :-

"That an Address be presented to the Governor in the following terms:-

"That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House yesterday on 9th March, 2015 at 2.00 P.M.'."

and spoke for 35 minutes

Dr. Abhe Singh Yadav, M.L.A. seconded the motion and spoke for 27 minutes.

Shri Abhey Singh Chautala, Leader of the Opposition, spoke for 36 minutes.

XII. PERSONAL EXPLANATION

Shri Kuldeep Sharma, a Member from the Indian National Congress Party, made a personal explanation with regard to certain remarks made against him by Sh. Balwan Singh Daulatpuria, M.L.A. during course of discussion on Governor's Address.

Shri Krishan Lal Panwar, Member from the panel of Chairpersons occupied the Chair from 12.30 P.M. to 1.30 P.M.

The Speaker, with the sense of the House, extended the time of the sitting of the House for 20 minutes.

The Sabha then adjourned till 10.00 A.M. on Wednesday the 11th March, 2015.

CHANDIGARH
the 10th March, 2015.

SECRETARY